

HAND-POUNDING OF RICE

*9. **Shri Madhao Reddi:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 1191 asked on the 21st September, 1954 and state:

(a) whether Government have taken any decision on the recommendation of the 'All-India Khadi and Village Industries Board' for the introduction of hand-pounding of rice in place of hullers and mills for de-husking paddy; and

(b) if so, what?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The Rice Milling Committee referred to in reply to Starred Question No. 119 answered on the 21st September, 1954 has since started functioning. A decision on the Khadi Board's recommendation will be taken after the Committee has completed its work.

(b) Does not arise.

MATCHES

*10. { **Shri Kelappan:**
Shri Keshavalingar:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to restrict the production of factory-made matches;

(b) if so, the main reasons therefor;

(c) whether it is a fact that by this restriction some factories may have to be closed down thereby increasing the unemployment;

(d) if so, what steps are proposed to be taken in the matter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No, Sir.

(b) to (d). Do not arise.

REHABILITATION OF MUSLIMS

*11. **Shri Sadhan Gupta:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government have made any grant to the Government of

West Bengal for the rehabilitation of Muslims displaced by the communal riots in 1950; and

(b) if not, the reasons therefor?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) Does not arise.

FOREIGN FILM PRODUCERS

*12. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of foreign film producers who have visited India during the current year for producing films or parts of films; and

(b) the conditions that have been imposed upon them?

The Minister of Information and Broadcasting (Dr. Keskar): (a) There is no regular record of foreign producers who have visited India for producing films or parts of films.

(b) Since no permission is required for such production, the question of imposing conditions does not arise. In the event of any producer requiring facilities from Government, information regarding the subject and script of the film is obtained with a view to examining whether the film contains any objectionable features.

"ANNUAL REVIEW OF TRADE"

*13. **Shri Nanadas:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have any intention of resuming the Publication entitled "Annual Review of Trade"; and

(b) if so, when?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) The material for the Review of Trade of India for the period 1947-48 to 1951-52 will be sent to the press for printing shortly.